

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

**New Delhi, dated the 10.08.2020**

**Office Memorandum**

**Subject:-Weekly Report in respect of important developments in CBIC for the week –  
03.08.2020 to 07.08.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –03.08.2020 to 07.08.2020.

**1. Administrative Changes:-**

- Three IRS(C&CE) Officers have been attached to different Directorates purely on temporary basis, only for the purpose of drawing their pay and allowance vide Office Order No. 83/2020 dated 04.08.2020.
- In pursuance of MHA's OM No. 1-12014/13/2018-NCB-II dated 17.07.2020, selecting Shri Sachin Jain, IRS (C&CE) for appointment as Deputy Director General in NCB under Ministry of Home Affairs in the Level 14 on deputation basis, his services are placed at the disposal of MHA on deputation basis for a period of five years from the date of assumption of charge of the post or till the date of his superannuation, or until further orders, whichever is earlier vide Office Order No. 84/2020 dated 05.08.2020.
- It has been decided that Shri Ajay Jain, IRS(C&CE), Shri Vivek Johri, IRS(C&CE) & Smt. Sungita Sharma, IRS(C&CE) all Principal Chief Commissioners of Customs, GST & Central Excise, who have been appointed as Members in Central Board of Indirect Taxes and Customs will continue to look after the charge of the posts handled by them, including additional charges, prior to their joining as Member in CBIC, in addition to their regular charges, until further orders {Office Order No. 85/2020 dated 05.08.2020}.
- In pursuance of GST Council Secretariat Office Order No. 09/2020 dated 24.07.2020, appointing Shri Kshitendra Verma, IRS(C&CE), Joint Commissioner, Faridabad CGST Commissionerate, Panchkula CGST & CX Zone as Deputy Secretary in GST Council Secretariat on deputation basis, the services of Shri Kshitendra Verma are placed at the disposal; of GST Council Secretariat for a period of four years vide Office Order No. 86/2020 dated 06.08.2020.
- In pursuance of GST Council Secretariat Office Order No. 08/2020 dated 24.07.2020, appointing Shri Nitin Deepak Agarwal, IRS(C&CE), Deputy Commissioner, DG(GST), Delhi as Under Secretary in GST Council Secretariat on deputation basis, the services of Shri Nitin Deepak Agarwal are placed at the disposal of GST Council Secretariat for a period of three years with effect from 27.11.2019 or until further orders vide Office Order No. 87/2020 dated 06.08.2020.
- It has been decided to post Shri Karan Choudhary, IRS (C&CE) and Shri Naveen Agarwal IRS(C&CE) as Under Secretary in GST Council Secretariat on loan basis to work as Under Secretary with immediate effect and until further order vide Office Order No. 88/2020 dated 06.08.2020.
- Shri Hasan Ahmad, IRS(C&CE) has been posted as Officer on Special Duty (OSD), Drawback Section of CBIC on loan basis, with immediate effect and until further orders. The officer will continue to draw his pay and allowance from his present place of posting vide Office Order No. 89/2020 dated 07.08.2020.

**2. Legislative changes:-**

- Notification No. 32/2020-Cus, dated 07.08.2020 has been issued to amend Notification No. 50/2017-Customs dated 30.06.2017 so as to exempt goods for KKNP 5 and 6.

(Sucheta Sreejesh)  
Commissioner (Coord-II)

1. Chairman, CBIC
2. Member (Tax Policy)
3. Member (Customs)
4. Member (GST, CX,ST, Legal & CV)
5. Member (Investigation, IT & Taxpayer Services)
6. Member (Admn & Vigilance)

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